P. A. SANGMA): (a) At present, there are four full time (functional) directors on the Boarci of Directors of NTC (WBABO) and none of them was appointed on *ad hoc* basis. Before making these appointments, the subsidiary Corporation had satisfied itself about the qualifications, experience and suitability, etc. of the candidates.

(b) to (d) A reference alleging that a Director of NTC (WBABO) had to lose services with his previous employers and was of doubtful integrity was received. The same was looked into, but the allegations were not substantiated.

Financial assistance to Marine Products Export Development Authority

1026. SHRI H. HANUMANTHAPPA: Will the Minister of COMMERCE he pleased to refer to the answer to Un-starred Question 2962 given in the Rajya Sabha on the 20th December, 1983 and state:

(a) how many exporters/companies have approached the Marine Products Export Development Authority, Calcutta/Cochin for securing financial assistance from banks Or for intervention of MPEDA into their disputes and disagreement with the banks inclusive of State of Bank of India, Calcutta and names thereof during the last six months;

(b) what efforts have been made by the MPEDA so far to help and assist those exporters/companies both in securing proper financial assistance from banks and in resolving the pending disputes between the bankers and exporters for boosting up their export business along with results of MPEDA's action; and

(c) what are the names of exporters of shrimps, quantum and value of export business transacted by each of them during the last three years from Bombay and Cochin along with incentives, if any, given by the Marine Products Export Development Authority for increasing export earnings? THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) Two exporters/companies, namely M/s. Monali Seafood .Calcutta and M/a. Golden King Seafood Co. (P) Ltd., Paraaeep approached the Marine Products Export Development Authority, Cochin (MPEDA) during the last six months for securing financial assistance from Banks or for MPEDA's intervention into their disputes and disagreement with their Bankers including the State Bank of India, Calcutta,

(b) The MPEDA took the matter with the concerned Banks and it was revealed that the exoprters/companies were in arrears regarding repayment of the advances already drawn by them and that the Bankers were prepared to extend further credit after they clear their outstanding dues.

(c) The names of the exporters of shrimps, quantum and value of their exporters during the last 3 years from Bombay and Cochin are given in the Annexure. (See Appendix CXXX An-nexure no. 17). The incentives given by the MPEDA for increasing export earnings are as follows:

(i) Supply of insulated fish boxes to exporters at subsidised rates

(ii) Subsidy for upgradation of Peeling Sheds-,

(iii) Assistance to individual exporters for air freighting samples for development of new products and new markets;

(iv) Subsidy to processing units for establishing mini laboratories; and

(v) Assistance for diversified fishing by subsidizing the cost of specia-lisea fishing gear and equipments.

Shortage of coins

1027. SHRIMATI PREMILABAI DA-JISAHEB CHAVAN; Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that shortage of coins of denominations of 5 paise

10 paise, 20 paise, 25 paise and 50 naise is till continuing in the market;

(b) if so, what are the detailed reasons therefor and how Government propose to meet this shortage;

(c) whether it is also a fact that coins of the denominations of 5 paise, 10 paise, 20 paise, 25 paise, 50 paise, one rupee, two rupees and currency notes of denominations rupee one and two are being distributed by the Reserve Bank of India every day; and

(d) if so, what is the procedure for distribution of coins of each denomination and currency notes of denomination as mentioned at part (c) above for individuals, establishments, shopkeepers, Government offices and Members of Parliament and other nationalised banks?

THE DEPUTY -MINISTER IN THE TVHNISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) Complaints of shortage of these coins are still being received from some parts of the country. Government have, therefore, decided to step up substantially the production of coins. As a result of various measures taken such as introduction of incentive schemes, extension of working hoursi per shift etc., production o.f coins during 1983-84 was 1063 Million pieces as against 660 Million pieces during 1982-83 and 525 Million pieces in 1.981-82. Steps are being taken to modernise the Mints. It has also been decided to introduce a second shift In the Calcutta Mint. It is expected that the increased production will ease the position considerably.

(c) Yes, Sir, Small coins and one rupee and two rupee coins/notes are issued by the Issue Offices of the Re serve Bank of Inida daily consistent with stocks.

(d) A quota of small coins and lower denomination notes consistent with stocks available are issued to indi viduals, establishments, shop-keepers etc. A separate counter has been pro vided at the New Delhi Office of the Reserve Bank of India for issue of one rupee notes to Members of Parliament.

Representation for non-implementation of orders concerning re-employed eic- combatant clerks In public sector banks

1028. SHRI J P. GOYAL: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received any representation regarding noin-implementation of Ministry of (Department of Expenditure) Finance Office Memorandum No. 6(8)E. 111/63 dated the 11th April, 1963 incorporat ed in Fundamental Rule 27, sub-para 7 concerning reemployed ex-combatant clerks doing similar duties in public sector banks;

(b) what are the reasons for which their comparable status of forces have not been protected in public sector banks;

(c) whether these orders are being implemented in some of the public sector undertakings and what are the reasons for non-implementation of the orders by public sector banks; and

(*d*) what action Government have taken on the representation?

THE DEPUTY MINISTER IN" THE MINISTRY OF FINANCE. (SHRI JANARDHANA POOJARY): fa) to (d) The question of extending the provision of Ministry of Finance O.M. dated 11th April, 1963 to the public sector banks was examinee by the Government of India. As the duties of the clerks in banks as also their scales of pay are not comparable to that of LDCs in the Government of India, these orders were not extended to the public sector banks. The above orders are applicable in those public sector undertakings only where the dutte* and the pay scales are comparable to that of excombatant clerks in (he-Armed Forces.